Funds allocated to M.P.

†*14. SHRI RAGHUNANDAN SHARMA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the funds/amount allocated so far to Madhya Pradesh by the Ministry and its different organisations during the last three years and current year;
 - (b) the purposes for which the said funds were allocated/utilised; and
 - (c) the steps being taken to increase the amount of such funds?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): (a) to (c) The Scheme-wise details of fund allocated/utilized in Madhya Pradesh, the purpose for which allocated/utilised and the steps being taken to increase funds, during the last three years and the current year under Plan and Non-Plan Schemes of Ministry of Labour and Employment are given in the Statement I and II, respectively.

[†] Original notice of the question was received in Hindi

Statement-I

Plan Funds allocated/utilized in Madhya Pradesh

(Rs. in lakh)

Sl. No.	Name of the Scheme	2009-10		2010-11		2011-12		2012-13	Purpose for which these funds were	Steps being taken	
		Fund Allocated	Fund Utilized	Fund Allocated	Fund Utilized	Fund Allocated	Fund Utilized	Fund Allocated	allocated/utilized	to increase funds	
1	2	3	4	5	6	7	8	9	10	11	
1.	Central Board for Workers Education	35.63	35.63	46.65	46.65	91.08	91.08	11.70 (upto July, 2012)	For conducting the Training Proframmes in Unorganised sector including MGNREGA, GIA, Skill Development Initiative Scheme and Special Programmes as per target allotted to them	proposal was placed before the Planning Commission	

2.	National Child Labour Project	-	560.92	- 608.24	- 1332.81	254.18 (Upto July, 2012)	For running of Project Societies and Special Schools for rehabilitation of Child Labour	A proposal for modification/ upgradation of NCLP Scheme with more budgetary support is under examination	Written Answers
3.	Rehabilitati on of Bonded Labour	45.40	45.40			No funds allocated till July, 2012	Survey of Bonded Labour in the State.	-	[8 AU
4.	Skill Development Initiative (SDI) based on Modular Employable Skill	-	-	362.94 Informa- tion not yet received from the State	448.95 Information not yet received from the State	3860.00 proposed	The funds allocated has to be utilized for the purpose of reimbursement of training cost to the Vocational Training Provider (VTP) and assessment fee to the students who are trained by the registered VTP and	The amount of fund is allocated on the basis of the Annual Training Plan submitted by the State Government and population ratio.	AUG, 2012] to Starred Questions 41

1 2	3 4	5	6	7	8	9	10	11
							successfully cleared the assessment conducted by the assessing body.	
5. Vocational Training Improvement Project under World Bank assistance	Utilization is against cumulative released Funds till the FY 2009-10)		1067.4* 723	3.57*	2463.5*	_	For upgradation of ITIs.	The amount of fund is allocated on the basis of Institute Development Plan (IDP) furnished by the State Government.
Skill Development in 34 Districts affected by Left Wing Extremism (LWE)		_	- 632	2.60*	351.51*	281.09*	 To establish capital assets of one ITI and two Skill Development Centres in Balaghat district. To train 30 youth 	

	[8 AUG, 2012]
_	to Starre

Written Answers

7.	Upgradation of 1396	4750.00	4750.00	250.00	250.00 4250.00	4250.00	-
	Government						
	ITIs through						
	PPP						

in long term courses of 1-2 year duration, 120 youth in short term courses of 3 months duration and 10 youth in instructor training courses. All the youth are from Balaghat district The funds were Does not arise as released for the scheme has upgrading ended in 2011-

Government ITIs in 12

the State

^{*} Including state share

(Rs.in lakh)

Statement-II

Non-plan funds allocated/utilized in Madhya Pradesh

S1.	Name of	200	9-10	2010	-11	201	1-12	2012-13	Purpose for which	Steps being
No.	the Scheme								these funds were	taken
		Fund	Fund	Fund	Fund	Fund	Fund	Fund	allocated/utilized	to increase
		Allocated	Utilized	Allocated	Utilized	Allocated	Utilized	Allocated		funds
l	2	3	4	5	6	7	8	9	10	11
l.	Labour Welfare	e 3403.48	3251.31	3294.11	3215.37	2265.96	2167.96	1927.65	For	Funds are
	Organisation's								Administrative	allocated as
	Schemes in								purpose,	per the
	Jabalpur region	n							Health,	provisions
	in the state of								Education,	made for the
	M.P. including								Recreation,	Ministry of
	Chhattisgarh								Housing and	Labour and
									Water Supply	Employment
									Schemes	by the Ministr
										of Finance.

2.	Central Board	100.96	100.96	141.69	141.69	124.32	124.32	56.73	Pay and	Funds are
	for Workers							(uptoJuly,	Allowances,	allocated as per
	Education							2012)	Domestic	the provisions
									Travel,	made for the
									Pensions for	Ministry of
									Pensioners of	Labour and
									CBWE and	Employment by
									other	the Ministry of
									committed	Finance.
									expenditure	•
3.	Employees	7899.00	8056,00	8758.00	8942.00	8984.00	9503.00	10953.00	For	Budget
	State Insurance								administering	allocated as per
	(ESI) Scheme								the ESI Scheme	the number of
	(Paid by ESIC)								and for	employees
									providing	covered under
									Benefits to IPs	ESI Scheme and
									like Sickness	as per the
									Benefit,	estimated
									Maternity	requirements
									Benefit,	
									Disablement	

Written Answers

[8 AUG, 2012]

to Starred Questions 45

1	2	3	4	5	6	7	8	9	10	11
									Benefit, Dependent Benefit and medical care as per the provisions of the ESI Act 1948	
4.	Welfare Scheme of SC/ST and OBC: Coaching-cum- Guidance Centres (Jabalpur) Madhya Pradesh	30.64	22.04	27.34	16.52	26.24	25.63	26.20	To provide services to educate SC/ST job seekers registered with Employment Exchanges for enhancing their employability through coaching, counseling and related training programmes.	Funds are allocated as per the provisions made for the Ministry of Labour and Employment by the Ministry of Finance.
	Vocational	91.84	80.12	76.39	72.10	72.59	84.62	75.49	Vocational	Funds are

	Rehabilitation Centres for Handicapped (VRCs) (Jabalpur) Madhya Pradesh								Rehabilitation Centres are for handicapped persons providing services free of cost, working for evaluation, training and rehabilitation of the physically challenged persons.	allocated as per the provisions made for the Ministry of Labour and Employment by the Ministry of Finance.	Written Answers [8 AL
6.	Employees' Provident Fund Organization Schemes	4517.90	3537.32	4880.61	3576.12	5536.79	4212.79	5634.75	The fund is allocated by EPFO to its offices in Madhya Pradesh for implementing the Employees' Provident Fund and Misc. Provisions Act, 1952 and administering the Schemes.	No steps are required to increase the amount of such funds as it is for meeting administrative expenditure only.	[8 AUG, 2012] to Starred Questions 47